

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 93(ND)/2017**

**IN THE MATTER OF:**

**M/s Renaissance Advanced Consultancy Ltd. .... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 397/398**

**Order delivered on 08.09.2017**

**Coram:**

**INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Rajeev Kumar, Advocate  
Mr. Mahesh Agarwal, Advocate

**For the RESPONDENT** :-

**ORDER**

It is submitted that the objection raised by the RD/ROC have been removed/  
replied to. The Learned Prosecutor for the Regional Director prays for some time  
to verify the same.

Post the matter on 19<sup>th</sup> September 2017.

→ Sd →  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

→ Sd →  
**(INA MALHOTRA)  
MEMBER (JUDICIAL)**